

Annexure-7

Name of the Corporate Debtor :SAV INDUSTRIES PRIVATE LIMITED ; Date of commencement of CIRP : -25-10-2022 ; List of Creditors as on : 29-03-2023

List of Operational Creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in CoC, if applicable						
1	The Deputy Commissioner of CT & GST, CT & GST Circle I, Rourkela, Udit Nagar	Taxes	10.11.2022	6,27,77,601.00	6,27,77,601.00	Unsecured	-	-	No	0	0	0	0	0	0	Verified by IRP
2	DEPUTY COMMISSIONER GST & Central Excise Rourkela-II Division	Taxes	21.12.2022	4,82,62,618.00	4,50,62,618.00	Unsecured	-	-	No	0	0	0	32,00,000.00	0	0	Verified by IRP
3	Income Tax Department	Taxes	22.3.2023	33,98,70,052.00	-	Unsecured	-	-	No	0	0	0	33,98,70,052.00	0	0	As per CIRP regulation 12(2) - A creditor, who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date.
TOTAL				45,09,10,271.00	10,78,40,219.00		-	-			-	-	34,30,70,052.00	-		